

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.314

New IA-183/2023 New IA-184/2023 New IA-223/2023 IA-4594/2022 IA-
5539/2022
In
IB-1155(ND)/2019

IN THE MATTER OF:

M/s. Paras Traders

.... **APPLICANT/PETITIONER**

Vs.

M/s. Vardaan Contracts Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.02.2023.

Sd/-
(Court Officer)